

WRIT PETITION (S)

FILING NUMBER: 2859/2020

RAJ SHEKHAR JHA

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Statement made in para 10 and synopsis may be verified or corrected as per annex 4.
2. Date in index may be verified or corrected as per annex 7.

Saket Kumar Singh
19/06/2020.